

NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH
COURT NO. 1

ITEM No.129-C.P.(IB)/14(MP)2022

Proceedings under Section 94 IBC

IN THE MATTER OF:

Tehseen Khan

.....Applicant

Order delivered on 25/04/2024

Coram:

P. Mohan Raj, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Ld. Adv. Ms. Noopur K. Dalal
For the Respondent :

ORDER

We have heard learned counsel Ms. Noopur K. Dalal appears for the applicant.

She submits that the RP has already filed his report under Section 99 of the IBC, 2016 and the RP has also served a copy of the Report to the Applicant/Personal Guarantor.

The Financial Creditor(s) if want to make any submissions or objections as regards this application, they can also file an appropriate application.

List the matter on **11.07.2024**.

Sd/-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

Tomar

Sd/-

P. MOHAN RAJ
MEMBER (JUDICIAL)